

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A NO. 103 OF 2015 &  
I.A. No. 156 of 2015**

**Dated: 2<sup>nd</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**P.R. Singh, Executive Engineer, Electricity Distribution  
Division, Kasganj**

**.... Appellant (s)**

**Versus**

**M/s. Greenland Fruit and Vegetables Pvt. Ltd. & Anr.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.2

Ms. Shashi Lata Chauhan (Rep.) for R-1

**ORDER**

We have heard learned counsel for the parties for a while. We direct the learned counsel to produce on the next date of hearing copies of the writ petitions filed by them against each other in Allahabad High Court together with the orders passed thereon. We would like to know the exact status of those writ petitions. The Appellant shall also produce copies of Writ Petition Nos. 61368, 61257, 61317 and 61254 of 2013 and also the exact status of these writ petitions. We are informed that the electricity connection was provided to Respondent No.1's unit on 15.11.2014. We would, therefore, like to know whether from that day onwards the requisite

electricity supply to Respondent No.1's unit is given and whether Respondent No.1 is running this unit. Therefore, we direct the U.P Electricity Regulatory Commission to submit a report to this court as to whether M/s Green Land, Fruit and Vegetables Private Limited – Respondent No.1 having its food processing unit at Mohanpura, Kasganj, Uttar Pradesh is in operation. Let the report be filed by the State Commission on or before 17.03.2016 after serving copy on the other side.

List the matter on **28.04.2016**. Learned counsel for the State Commission shall forward a copy of this order forthwith to the State Commission, so that it can take prompt action thereon

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**